

Shri T. B. Vittal Rao (Khammam)
Has no time limit been fixed?

Mr. Speaker: No time limit can be fixed

Shri T. B. Vittal Rao: Can we know whether we can have it before the Demands relating to the Commerce and Industry Ministry are discussed here? Otherwise, we will have to raise another discussion

Shri Morarji Desai: They will have it before that time

PAPERS LAID ON THE TABLE

SLUM AREAS (IMPROVEMENT AND CLEARANCE) RULES

The Minister of Health (**Shri Karmarkar**): Sir, I beg to relay on the Table under sub-section (3) of section 40 of the Slum Areas (Improvement and Clearance) Act, 1956, a copy of the Slum Areas (Improvement and Clearance) Rules, 1957 [Placed in Library See No S-133/57]

NOTIFICATIONS UNDER SEA CUSTOMS ACT

The Deputy Minister of Finance (**Shri B R Bhagat**): Sir, I beg to lay on the Table a copy of each of the following notifications, under sub-

section (4) of section 43B of the Sea Customs Act, 1878 —

- (1) SRO 2177, dated the 1st July, 1957, making certain amendment to the Customs Duties Drawback (Artificial Silk) Rules, 1954 [Placed in Library See No S-135/57]
- (2) SRO 2249, dated the 6th July, 1957, containing Customs Duties Drawback (Potassium Citrate) Rules, 1957 [Placed in Library See No S-134/57]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SECOND REPORT

Sardar Hukam Singh (Bhatinda): Sir, I beg to present the Second Report of the Committee on Private Members' Bills and Resolutions

PETITION

Secretary: Sir, under rule 167 of the Rules of Procedure and Conduct of Business in Lok Sabha, I have to report that a petition as per statement laid on the Table has been received in respect of **Shri Bibhuti Mishra's** Resolution moved in Lok Sabha on the 19th July, 1957

STATEMENT

Petition in respect of **Shri Bibhuti Mishra's** Resolution moved in Lok Sabha on the 19th July 1957 regarding discontinuance of grant of scholarships to students on community basis

Petition No	Number of signatories	District of town	State
7	1	Chandragiri, Chittoor District	Andhra State

STATEMENT RE AIR FRANCE INCIDENT

The Minister of State in the Ministry of Transport and Communications (**Shri Humayun Kabir**): Sir, with your permission, I beg to make the

following statement regarding the Air France incident

A report was published in some daily newspapers on the 4th and 5th of June, 1957, that an Indian lady and